

SL.No.8

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/445/2023 in CP (IB) No.466/7/HDB/2019
NAME OF THE COMPANY	Athena Energy Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Athena Energy Ventures Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Issue notice to the Respondents. Post on 26.04.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)